

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 563  
(To be answered on the 25<sup>th</sup> July 2024)**

**SECURITY OF KANGRA GAGGAL AIRPORT**

**563. DR. RAJEEV BHARADWAJ**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government proposes to entrust the security of Kangra Gaggal Airport to the CISF as per the security system of major airports of India;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the number of flights which operate from Gaggal Kangra airport at present and whether the said number of flights can be increased and if so, the details thereof;
- (d) whether there is any proposal for direct flight to the southern region from the said airport and if so, the time by which the same is likely to be implemented; and
- (e) if not, the reasons therefor?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Murlidhar Mohol)**

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**(a) & (b): At present , there is no proposal to entrust the security of Kangra airport to CISF.**

**(c) to (e): The present air connectivity for Kangra airport is at Annexure. With the repeal of Air Corporation Act in March 1994, the Indian domestic aviation has been totally deregulated. Airlines are now free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate in the country subject to the compliance of Route Dispersal Guidelines issued by the Government. It is, therefore, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability.**